

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(CAA) 147/230/HDB/2017 |
| NAME OF THE COMPANY | ECap Equities Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| A. Ravindsog. | Advocte | Davicnkamlawo | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| · B. Appara, oran | Cosc | 98487 47808 | #A |

Heard Shri A. Ravindra, Learned Counsel for the Petitioner and Shri B. Appa Rao for RoC & RD. Post the case on 21.9.2017.

Member (T)

Member (J)

Bm